

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated : 5th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sakesh Kumar

ORDER

Mr. Anand K. Ganesan, learned counsel for the appellant has been heard in rejoinder submissions. Thus, arguments in this Appeal are concluded.

Judgment is reserved.

**(T. Munikrishnaiah)
Technical Member**

rkt/vt

**(Justice Surendra Kumar)
Judicial Member**